

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1071(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2019.**

**NAME OF THE COMPANY: M/s. State Bank of India V/s. M/s. Shri Shyam
Ji Ahrico Exports Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code,2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: R. Vishnu Kumar, Mr. Sanjay Kumar Aggarwal,
Advocates for the RP

ORDER

No time left on account of constitution of a Special bench. List this case
for further consideration on 27th September, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**